million and \$ 250 million respectively. As compared to last year, the shortfall is likely to arise due to reduction in non-project aid commitment by the International Development Association.

Written Answers

Income-Tax Due from M/s Metal Box of India Ltd., Calcutta

59. SHRI K. LAKKAPPA: SHRLA, SREEDHARAN: SHRI S. M. KRISHNA:

Will the Minister of FINANCE be pleased to state :

- (a) whether it is a fact that a huge amount of Income-tax has been outstanding in the name of M's. Metal Box Company of India Ltd. Calcutta:
- (b) if so, the amount of Income-tax which is due to the Government and since when : and
- (c) the steps taken or proposed to be taken to recover the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b). No Income tax is at present payable by M/s. Metal Box Company of India Ltd., as the demand against the Company has been stayed till the disposal of appeal.

(c) Does not arise.

Income-Tax Due from M/s Sriram Bhagwan-Dass Sriram Hem Raj, Hyderabad

60. SHRIK, LAKKAPPA: SHRI A. SREEDHARAN: SHRI S. M. KRISHNA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a huge amount of income-tax has been outstanding in the name of M/s. Sriram Bhagwandas Sriram Hemraj, Hyderabad;
- if so, the amount of income-tax outstanding and since when it is due; and

(c) the steps taken or proposed to be taken to recover the same?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b). The amount of income-tax outstanding in the name of M/s. Sriram Bhagwandas Sriram Hemrai, Hyderabad is Rs. 56,32,000 which is due from 1951 onwards.

(c) The assessee had 29 properties spread over the erstwhile Hyderabad State. The Tax Recovery Officer attached all the properties, but since they were mortgaged to the State Bank of Hyderabad, he could not proceed further with their sale. Further objection petitions have been filed by third parties which are under consideration.

Income Tax due from M/s Esso Standard Refining Company of India Ltd., Bombay

61. SHRLK, LAKKAPPA: SHRIA. SREEDHARAN: SHRLS, M. KRISHNA:

Will the Minister of FINANCE be pleasel to state :

- (a) whether it is a fact that a huge amount of Income-tax has been outstanding in the name of M/s. Esso Standard Refining Co. of India Ltd.;
- (b) if so, the amount of Income-tax thereof and since when it is due; and
- (c) the steps taken or proposed to be taken to recover the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b). The amounts of income tax due at present from M/s. Esso Standard Refining Company of India Ltd., Bombay is as under:

Due date Assessment year Amount 8,8.1968 Rs. 64,29,019 1962-1963

Rs. 53,12,686

4.5.1969

The above demands have however been stayed till disposal of appeals by the Appellate Assistant Commissioner of Income-tax.

(c) Does not arise.

1963-1964